SHRI B. K. P. SINHA: But it is transferred for oral answer to another date.

श्री राजनारायण : मैं मुसीबत में पड़ जाता हूं जब हमारे सिनहा साहब भी जो कुछ कानून समझते हैं, पार्लियामेंटरी पद्धति के जानकार है, वे भी इसी तरह बोलते हैं इसी की तह में मैं चेयरमैन साहब से इजाजत लेने के लिये खड़ा हुआ हूं कि आपकी निगाह में आ जाऊं आप मुझे बुलाएं और मुझसे पूछें कि मैं क्यों चाहता हूं कि यह क्वेश्चन हमको ओरेली जवाब दिया जाय। जो यह लिखा है रूल 50, उसको निकाल कर सिनहा साहब पढ़ लें. . . .

श्री सभापति : बहुत अच्छा है, मैं देख लूंगा, मैं पूछूंगा ।

श्री राजनारायण : इसमें जो नजाकत है उसको मैं थोड़ा पढ़ दूं।

श्री सभापति : सदन का इससे ताल्लुक नहीं है।

श्री राजनारायण: नहीं, श्रीमन्, सदन से ताल्लुक है। आप इसकी इजाजत हमको सदन में देंगें। ज़रा रूल्स को देख लिया जाय। हमसे आप सदन में जानना चाहेंगे कि तुम ओरेली क्यों चाहते हो और मैं आपको सेटिस्फाई कर दूं तो या तो आप मुझे अभी इजाज़त दे सकते हैं और मिनिस्टर से कह सकते हैं कि हां, इसमें डिले नहीं होगी और तुम ओरेली उत्तर दो। चेयरमैन मिनिस्टर को कभी कह सकते हैं इसका उत्तर देना है।

श्री सभापति : अच्छा है आपने इस तरफ मुजवज्जह की है।

SHRI P. C. SETHI: It has been transferred to the External Affairs Ministry for answer.

श्री राजनारायण: आप चेयरमैन साहब की जगह नहीं लीजिए। कोई नये मिनिस्टर बन गये है क्या? नया मुसलमान ज्यादा प्याज खाता है।

श्री सभापति : एक्सटर्नल अफेयर्स को भेजा गया है। वह 4 तारीख का है।

श्री राजनारायण : मैं आपसे अर्ज करना चाहता हूं कि सवाल स्टील से, इस्पात से, संबंधित है और ईरान और भारत सरकार से उसका सम्बन्ध है। इसमें अगर ज्यादा टाइम लगता है तो ईरान और भारत का मामला गड़बड़ होता है। इसीलिये क्या सरकार इसके उत्तर को छिपाना चाहती है? मौके पर ध्यान नहीं देते हैं जब कि मैं उसके पोजेशन में हूं। अब आप जैसा हुकम दें, मैं आपसे रिक्वेस्ट कर रहा हूं कि आप सरकार को बाध्य करें. . .

श्री सभापति : मैं इस वक्त तो सब सब मामले को जानता नहीं। मैं आपके सवाल को देखूंगा।

श्री राजनारायण: जैसी आपकी आज्ञा हो।

श्री सभापति : 4 तारीख का जो सवाल आपके नाम पर है उसको मैं फिर एक दफा देखूंगा, उसके बाद जवाब दे दूंगा।

*172. [*Transferred to the 4th April, 1967.*]

ZINC, LEAD REQUIREMENTS AND PRODUCTION IN THE COUNTRY

*173. SHRI M. C. SHAH: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the production of Zinc and Lead in the country during 1965-66;

(b) the actual requirements of the two metals during that year; and

(c) the quantity imported during the year 1965-66 and the amount of foreign exchange spent thereon?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) The production of lead metal during 1965-66 was 2,533 tonnes There was no production of zinc metal in the country. However, 8,909 tonnes of zinc concentrates were produced. Of these, 2569 tonnes of concentrates were sent to Japan for smelting and in return 1,182 tonnes of zinc metal were received.

(b) and (c)

	Actual requirements (Tonnes)	Quantity imported (Tonnes)	Value
			(Rs. lakhs)
Zinc	80,000	80,209	1,283·74
Lead	45,000	35,213	572·68

SHRI M. C SHAH: May I know whether any investigation has been carried out in different parts of the country as to where these metals are available? Further, I would like to know whether any steps have been taken to increase production and, if so, what is the actual increase in production since the last three years?

DR. M. CHANNA REDDY: Yes, Sir. In both the cases of exploring and of finding deposits in different parts of the country, steps are being taken by the Ministry. And in Rajasthan, the Zawar area is a very important place where we find these deposits in abundance. We have explored to the maximum possible extent and an Indian concern which was doing this business all these years, the Metal Corporation, was finding it difficult to carry on for want of adequate finance, etc, so that the Government has taken it over and has converted it into the Hindustan Zinc Limited in the public sector and that is now taking the necessary steps. And we hope that by the third quarter of this year we will go into production in that particular line.

SHRI M. C. SHAH: May I know what was the imported quantity of these metals for the last three years and whether it is constantly increasing or decreasing?

DR. M. CHANNA REDDY: About the quantities that are being explored. because they have not put up any smelter in this place, we are trying to take them, smelt and prepare the concentrates and ultimately send to Japan to get back the metal. As I said 2,569 tonnes of concentrates were sent to Japan as against which we got 1,182 tonnes of metal. Similarly, in the case of lead, attempts are being made, and we have a small smelter near Dhanbad in Bihar and we are using that smelter there. During the last two or three years, actually there has been an increase in the demand, in requirements; to that extent, we are trying to import and meet the requirements.

SHRI SURESH J. DESAI: On the one hand, the zinc requirements of the country are rising and, on the other, the necessary priority could not be given to zinc manufacture out of zinc concentrates because of the urgent requirements of other industries. May I know how the Government propose to meet the shortage which is developing in the manufacture of zinc?

DR. M. CHANNA REDDY: The capacity of Hindustan Zinc Limited at the moment is 18,000 tonnes which we hope to raise in due course to 40,000 or 50,000 tonnes. In addition to this, there is in the private sector a company, Messrs. Cominco-Binani Zinc Limited, in Kerala, which is already going into production, and in the first quarter of this year, in January, they had trial production. It is expected that 1,000 tonnes of metal will be produced during the first quarter and 3,500 tonnes in the third quarter. Again, there is another proposal. The Hindustan Investment Corporation has applied with a proposal for a capacity of 30,000 tonnes and it is under examination by the Ministry.

SHRI M. C. SHAH: My question was, what is the quantity of imported metal during the last three years and whether that is constantly increasing or decreasing. That question is not replied to.

DR. M. CHANNA REDDY: Imported metal? Naturally, as the demand is increasing, we are also increasing the imported quantity. If the hon. Member is interested in figures, I will give.

SHRI M. C. SHAH: What is the imported quantity,

DR. M. CHANNA REDDY: As far as zinc is concerned, in 1961-62, it was 65,377 tonnes, in 1962-63 85,193 tonnes, in 1963-64 84,208 tonnes, in 1964-65 71,187 tonnes and in 1965-66, 80,209 tonnes.

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमन् यह बतलायेंगे कि जैसे कि हमारे यहां का कच्चा माल जापान जाता है वहां से जिंक बन कर भारतवर्ष में आता है, तो क्या हमारी सरकार ने इस बात का कोई प्रयास किया अथवा नही कि हमारे यहां का कच्चा माल यही पिघलाया जाया करे और उसमें से जिंक निकाला जाय ? अगर वह प्रयास किया तो उसका क्या परिणाम निकला ? दूसरा सवाल यह पूछना चाहता हूं कि कब तक हम जिंक और लेड के मामले में स्वावलम्बी हो जायेंगे ?

डा० एम० चन्ना रेड्डी : मैंने अब तक जो अर्ज किया वह यह है कि पूरा कच्चा माल जापान या बाहर भेजना बंद करने के लिये ही हमने यहां खुद अपना स्मेलटर कायम किया है और हिन्दुस्तान जिंक लिमिटिड का मेन काम वही होगा और इस लिहाज से अब हमको बाहर भेजने का सवाल पैदा नही होगा और अभी तीन चार कंपनियां जिनका मैंने जिक्र किया वे सब स्मेलटर का काम लेने के लिए आगे आ रही हैं। पहले पहल तो हमको शायद यह करना होगा कि इम्पोर्टेड कान्सेन्ट्रेट्स से काम चलाना होगा और उनको बाहर से मंगाना पड़ेगा क्योंकि अभी जब तक हम उन डिपाजिट्स को पूरी तरह से एक्सप्लाइट नही कर पायेंगे उस वक्त तक हमको शायद कान्सेन्ट्रेट्स बाहर से लेने पड़ेंगे। तो इस लिहाज से हम इस मामले में सेल्फ सफिशियेयन्ट कब होंगे, यह कहना मुश्किल है। इसमे प्रायरिटी का सवाल सिर्फ हमारे एक मेट्ल से नही है बल्कि दूसरे सारे इकानामिक रिसोर्सेज का सवाल आ जाता है। अगर इस सारे सवाल का लिहाज नही करें और सिर्फ इसी एक को देखें तो फोर्थ प्लान तक हम अपनी जरूरत आप पूरी कर सकने के लायक हो जायंगे।

SHRI P. K. KUMARAN: May I know whether the proposal to set up a zinc smelting plant at Visakhapatnam is given up and, if so, why?

DR. M. CHANNA REDDY: Sir, the fact is that there was a proposal for a capacity of 30,000 tonnes, which with Polish co-operation was finalised, and most of the arrangements were also completed. But while preparing the Draft Fourth Five Year Plan, in view of the economic stringency and the limitations that we had, this particular proposal was dropped.

†EXEMPTION TO COMPANIES FROM PROVISIONS OF COMPANY LAW

*9. SHRI JAGAT NARAIN: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the industrial and commercial concerns (public and private undertakings) of Goa, Daman and Diu have been given exemption from the provisions of the Company Law;

†Transferred from the 20th March, 1967.